

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No.2254/2018

New Delhi, this the 1st day of June, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)**

Raghav
Age 26 years
S/o Shri Shiv Pratap Garg,
R/o 845, Sector-14, Sonepat,
Haryana. .. Applicant

(By Advocate: Shri Padma Kumar S.)

Versus

Delhi Subordinate Services Selection Board
Through its Chairman,
Karkardooma,
Delhi-110092. .. Respondent

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Shri Padma Kumar S., the learned counsel appearing for the applicant, seeks leave of this Tribunal to withdraw the O.A. with a liberty to question the orders now passed by the respondents.

2. Accordingly, the O.A. is dismissed as withdrawn with liberty as aforesaid. No order as to costs.

**(UDAY KUMAR VARMA)
MEMBER (A)**

**(V. AJAY KUMAR)
MEMBER (J)**

/Jyoti/